

## ANNEXURE 5

Name of the corporate debtor: RABIRUN VINIMAY PVT. LTD;

Date of commencement of liquidation: 05th March 2020;

List of stakeholders as on : 14.10.2022

## List of operational creditors (Government dues)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingence claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien/attachment removed?(Yes/No)	% share in total amount of claims admitted					
1	THE COMMISSIONER OF COMMERCIAL TAXES, GOVT.OF WEST BENGAL	YES	13-05-2020	1,90,63,97,902.00	1,90,63,97,902.00	VAT	NOT APPLICABLE	NOT APPLICABLE	17.95	-	-	-	-	NOT APPLICABLE
2	EMPLOYEE STATE INSURANCE CORPORATION	YES	31-07-2020	16,185.00	16,185.00	ESIC	NOT APPLICABLE	NOT APPLICABLE	0.00	-	-	-	-	Claim provisionally admitted since it is under verification
3	DEPUTY COMMISSIONER OF INCOME TAX CENTRAL CIRCLE 2(3) KOLKATA	YES	01.01.2022	8,71,54,95,740.00	8,71,54,95,740.00	INCOME TAX	NOT APPLICABLE	NOT APPLICABLE	82.05	-	-	-	-	NOT APPLICABLE
4	EMPLOYEE STATE INSURANCE CORPORATION	YES	CIRP CLAIM	2,04,843.00	2,04,843.00	ESIC	NOT APPLICABLE	NOT APPLICABLE	0.00	-	-	-	-	Claim provisionally admitted since it is under verification
				<b>10,62,21,14,670.00</b>	<b>10,62,21,14,670.00</b>				<b>100.00</b>					